agency. Funds are released to the States, including Chhattisgarh, for coverage of habitations remaining to be covered. During 2004-05 an amount of Rs. 19.66 crore has been allocated and Rs. 9.83 crore already released to Chhattisgarh for implementation Of rural water supply schemes.

## Complaints received by POTA review committee

- \*336. SHRI ARUN JAITLEY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of complaints received by the Central POTA Review Committee headed by Justice A. B. Sahariya;
  - (b) The number of complaints disposed off in favour of the complainants;
  - (c) the number of complaints rejected; and
  - (d) the number of complaints still pending?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) The Review Committee on POTA headed by Justice A.B. Saharya, has so far received 262 complaints.

- (b) A total of 18 complaints have been disposed of by the Review Committee in favour of the accused persons.
- (c) 33 complaints have been rejected and 10 other complaints have been otherwise disposed of for different reasons, by the Review Committee.
- (d) Atotal of 201 complaints are still pending with the Review Committee for review.

## Suicide attacks by Militants in J & K

- \*337. SHRI KALRAJ MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the details of suicide attacks by militants in Jammu and Kashmir on the security forces and civilians during the last three months and' the, number of casualties suffered by the security forces and others;
- (b) whether Government have since traced the camps or hideouts where the human suicide bombs originate from, are prepared, trained and motivated; and